IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 102
New IA-3554/2024
IN
IB-179(ND)/2019

IN THE MATTER OF:
M/s. Green Edge Buildtech LLP .... Petitioner/Applicant
Vs.
M/s. Aadhaar Shri Infratech Pvt. Ltd. .... Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.07.2024

CORAM:
SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:
For the Applicant : Mr. Vishal Hirawat, Adv.
For the Respondent :

ORDER

IA-3554/2024

This is the Sixteenth Quarterly Progress Report taken on record subject to all just exceptions.

IA-3554/2024 stands disposed of.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay